INDRAPRASTHA LEGISLATIVE ASSEMBLY Thursday, 7th November, 2019

- 10:00 AM Oath or Affirmation of newly elected Members Hon'bleMembers shall make or subscribe Oath or Affirmation and assume their seats in the House.
 10: 20 AM National Anthem
- 10: 22 AMHon'ble Governor's Address
- 10: 25 AMNational Anthem
(After the conclusion of Hon'ble Governor's Address)

REVISED LIST OF BUISNESS

- 1. LAYING OF COPY OF HON'BLE GOVERNOR'S ADDRESS Assembly Secretary to lay on the table of the House, a copy of Governor's Address.
- 2. DISCUSSION ON MOTION OF THANKS ON HON'BLE GOVERNER Hon'bleHealth Minister Shri RishavRanjanto move motion: "That this House expresses its gratitude to Hon'ble Governor for her address delivered to the Assembly on 7th November, 2019."

3. QUESTION HOUR

Questions attached in Annexure I to be raised and the replies given.

4. SPECIAL MENTION

The following Members to raise matters of public importance attached in Annexure II in the House as per (Rule-28).

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1. Ms. Vaishnavi Tiwari	11. Sh. Siddharth Verma
2. Ms. Katyayinee Richhariya	12. Sh. Ruvaid Imtiyaz
3. Ms. Kajal Bamel	13. Ms. Maherjyot Kaur
4. Sh. Aditya Vikram	14. Ms. Muskan Rathore
5. Sh. Shivam Kumar Pathak	15. Sh. Anmol Upadhyay
6. Sh. Atishaya Mathur	16. Sh. Akhil Thulasidas
7. Ms. Maanya Garg	17. Ms. Zinnia Aurora
8. Sh. Ayush Pandey	18. Ms. Pragati Gautam
9. Ms. Mumuksha Mahajan	19. Ms. Rashmita
10. Ms. Yuashvi Tyagi	20. Sh. Ritesh Shrivastava

5. INTRODUCTION AND CONSIDERATION OF BILLS

Hon'ble Minister Shri Divyanshu Raj of Social Welfare shall introduce "**Welfare of Senior Citizens Bill, 2019**" with the leave of the House. It shall also be taken into consideration by Members.

6. **RESOLUTION (RULE 30)**

Hon'ble Member Shri Jasjeec Singh Sahni to move the following resolution on "Steps to Improve Women Security":

"The Legislative Assembly of Indraprastha in its sitting held on 07 November 2019 resolves that:

The House notes with grave concern the increasing instances of crime against women and developing a sense of anguish and deep regret in the citizens of Indraprastha. Accordingly, the House is of the belief that there needs to be in place a series of systemic actions to ensure women safety. Further, having perceived negligence and inadequacy on the part of law enforcing agencies in dealing with this serious and severe situation, this House resolves that the Government should immediately initiate action on the following issues:

- To set up a 24x7 Women's Helpline number to receive complaints regarding crimes such as violence, sexual harassment, stalking, voyeurism etc.
- To include gender sensitisation courses/workshops as a part of school curriculum for both girls and boys.
- To provide self-defence training for girls/women in all public and private schools, colleges as well as work spaces.
- To provide free travel on public transport such as metro and buses to boost confidence and enable unrestricted movement of women.
- To deploy Marshals in public transport system for the safety of women.
- To install GPS and CCTV cameras on buses, metros and other forms of public transport.
- To issue non-tamperable photo ID cards for staff members of public transport (drivers, conductors, ticket issuing authorities) that must be worn at all times during work hours.
- To create a database of staff members of all public transport system. This database shall also include the details of employees working for private transport operators.
- To install street lights and CCTV cameras in dark spots and alleys to ensure better surveillance and provide a secure environment for women.

The House also resolves that Government should formulate a comprehensive accountability mechanism in the form of 'Women Harassment Committees' within government institutions and departments for ensuring absolute security and safety of women."

7. RESOLUTION (RULE 30)

Hon'ble Member Km. MuskaanRathorto move the following resolution on "Steps to Address Youth unemployment":

"Government policies to boost economic growth through small and medium scale enterprises have failed to address the rise in unemployment among youth in Indraprastha.

Further, youth unemployment in the state currently stands at 28.7 percent, as a result of which young professionals are unable to find sustainable employment opportunities and many are also under-employed to meet their immediate financial needs.

This Government's focus on social welfare schemes and tax incentives for small and medium scale industries has instead increased the tax burden on the state and shifted their focus from the real issues.

There is a pressing need for structural changes for the creation of infrastructure for sustainable employment.

There needs to be a policy shift towards allowing greater Foreign Direct Investments and private investments to create employment opportunities. This will also help improve growth rates across sectors within the state.

In addition, developing big industries through Public-Private Partnerships will improve efficiency, reduce red-tape and generate employment.

With globalisation, close to 90 per cent of employment opportunities now require vocational skills, but only 20 percent of our youth have employable skills.

Hence, this House resolves that this Government urgently re-think its approach towards skill development in youth by introducing a dedicated scheme to address the pressing problem of youth unemployment.

Further, this Government must introduce diverse skill development courses during secondary level education to cover fields like healthcare, tourism, telecommunication, IT and banking.

Further, the House also resolves that necessary legislation be enacted to ensure that, the process of learning starts at the age of 15 and this can be enhanced through field visits, industry-driven projects, thus, ensuring an application based hands-on learning."

Indraprastha

Shruti Sharma

07.11.2019

Secretary